

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6621
ANSWERED ON:07.05.2013
SHORTAGE OF IPS OFFICERS
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a shortage of Indian Police Service (IPS) officers to deal with the security challenges in the country;
- (b) if so, the details thereof along with the existing strength and the requirement of IPS officers separately, State-wise;
- (c) whether the Government has received any complaint with regard to large scale conflicts among IPS officers which is affecting the operational capacity of Central and State security/Police forces adversely;
- (d) if so, the details thereof and the corrective steps taken in this regard;
- (e) whether the Government has any proposal to conduct special recruitment examination to fill the vacant posts; and
- (f) if so, the details thereof and the steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a):Yes, Madam.

(b):The State-wise existing strength of IPS officers is annexed as Annexure-"A".

(c):As per records, no such complaint has been received in this Ministry.

(d): Does not arise.

(e) & (f): The Government has introduced an alternate method of recruitment to IPS i.e. Limited Competitive Examination. The written examination of first LCE-2012 was conducted by the UPSC in May, 2012 and the interviews as well the medical examinations of the candidates have been conducted in August, 2012. However, CAT Guwahati quashed the LCE Rules against which this Ministry has filed a Writ Petition before the Hon'ble Guwahati High Court and the hearing of case is in final stage.